NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH** KOLKATA

C.P(IB) No. 331/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30th August 2017, 11.30 A.M.

Name of the Company Under Section		Reliance Commercial Finance Ltd -Vs- Laxmivinayak Rice Mills Ltd		
		7 IBC		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1. Rahul Anddy Reliance 2. Arnab Basumallich (Financial

ORDER

Ld. Counsels for the financial creditor made a request that 2 weeks' time may be granted for filing authorization letter. Prayer is allowed.

List the matter on 13/09/2017.

(Jinan K.R.)

Member (J)

(Vijai Pratap Singh) Member (J)